

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH : NEW DELHI

(6)

OA No.1661/90

New Delhi, dated the 23th August, 1994

CORAM

Hon'ble Shri S.R. Adige, Member (A))

Hon'ble Smt. Lakshmi Swaminathan, Member (Judicial)

Dr. Gaitam Goswami,  
R/o Station Road, Dehri-on-Sone,  
P.O. Dalmianagar,  
Dist. - Rohtas, Bihar-821305

... Applicant

(By Advocate Shri A.K. Behera )

V/s.

Union of India through :

1. Secretary,  
Ministry of Home Affairs,  
North Block, New Delhi
2. Director, SVP National Police Academy,  
Hyderabad.
3. Director,  
Lal Bahadur Shastri National Academy of  
Administration, Mussoorie.
4. Secretary,  
Ministry of Personnel and Training,  
North Block, New Delhi.
5. Secretary,  
Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi.

... Respondents

(None for the Respondents )

JUDGMENT (ORAL)

(Hon'ble Shri S.R. Adige, Member (A))

Sh. A.K. Behera, learned counsel for the applicant appeared and states that this application has rendered infructuous because the relief prayed for by the applicant has since been granted by the Respondents.

Application is accordingly allowed to be withdrawn as having become infructuous.

Lakshmi Swaminathan  
(Lakshmi Swaminathan)

Member (J)

S.R. Adige  
(S.R. Adige)  
Member (A)